GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO 2070
TO BE ANSWERED ON 03.08.2022

PROPOSALS APPRAISED UNDER THE NIRBHAYA FUND

2070. SMT. PHULO DEVI NETAM :
SHRI PRAMOD TIWARI :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details regarding the proposals appraised under the Nirbhaya fund since its inception, year-wise;

(b) the details regarding the capital allocated through the fund and their beneficiary programmes since its inception, year-wise;

(c) whether it is a fact that nearly half of the fund remains unutilised as of March, 2022; and

(d) if so, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The year-wise details of 35 projects/ schemes worth Rs. 9176.65 crore appraised under the Framework for Nirbhaya Fund are at **Annexure**.

The year-wise allocation in the Nirbhaya Fund since its inception are as under:

Financial Year	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
Allocation (Rs.crore)	1000.00	1000.00	-	707.62	550.00	550.00	550.00	1355.23	500.00	500.00

(c) & (d): Out of Rs.6712.85 crore allocated upto the financial year 2022-23, an amount of Rs.4480.30 crore has been disbursed/ released by the concerned Ministries/ Departments for implementation of various projects/ schemes.

The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund are having staggered implementation schedule. Further, some of the appraised projects are directly implemented by Central Ministries/ Departments. However, majority of the projects are implemented through State Governments/ Union Territory

Administrations in which Central Government releases the funds to States/ UTs as per prescribed fund sharing pattern of respective projects/ schemes and implementation on ground is done by the States/ UTs as per the approved implementation period. Further, there are schemes, which require recurring expenditure for providing services, in respect of which, further funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Agency/ authority. The UCs are required to be submitted within twelve months of the closure of financial year, in which grant was released. Hence, it is possible that more funds have been actually utilised, but Utilisation Certificates (UCs) and Statement of Expenditure (SoE), as required, as per provisions of General Financial Rules (GFR) have not been submitted by the concerned States/ Implementing Agencies (IAs). The States/ IAs are regularly followed up to submit UCs and SoEs. Various other factors such as time taken in getting required approvals from competent authorities, procedure to be followed for award of contract, disruptions due to unforeseen reasons such as the one created by the Covid 19 etc., also affect implementation of schemes/ projects. Under Nirbhaya Fund, till date, approximately 68% of the funds released have been reported to be utilized.

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Annexure

Annexure referred to in reply to part (a) of Rajya Sabha Un-starred Question No. 2070 for answer on 03.08.2022 regarding 'Proposals appraised under the Nirbhaya Fund'

The year-wise details of projects/ schemes appraised under Nirbhaya Fund since its inception

Ministries/ Departments	Sl. No.	Project Name	Date of appraisal	Amount appraised (In crore)
Ministry of Home Affairs		Emergency Response Support system (ERSS)	02.02.2014	321.69
		Creation of Central Victim Compensation Fund (CVCF)	June, 2015	200.00
		Cyber Crime Prevention against Women & Children (CCPWC)	06.01.2016	195.83
		Sub-project under CCPWC	04.06.2018	28.93
		Proposal for providing facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	18.02.2016	5.07
		New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	18.02.2016	23.53
		Various other activities under Delhi Police 'Safety of Women' Scheme	04.10.2017	10.20
		Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	01.03.2018	2919.55
		Establishment of State of Art DNA Lab. at CFSL, Chandigarh	01.03.2018	99.76
		Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 24 States/UTs i.e. Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka, A&N Islands, Bihar, Chhattisgarh, Gujarat and Nagaland	16.11.2018, 20.02.2019, 29.03.2019, 18.03.2020, 29.09.2020, 30.09.2021, 29.04.2022	208.76

		Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	22.10.2019	100.00
		Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).	22.10.2019	100.00
		Proposal for procurement of Forensic Kits for sexual Assault cases	16.11.2018	7.09
		Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years	18.03.2020	7.50
		Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through BPR&D in FY 2022-23	29.04.2022	4.69
Ministry of Railways		Integrated Emergency Response Management System (IERMS)	18.11.2015	500.00
		Provision of Video Surveillance System at Konkan Railway Station	16.11.2018	17.64
		Proposal for procurement of Tabs for Security of Women	29.04.2022	6.35
MeiTY/ IIT Delhi		Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	19.07.2016	3.49
Deptt. of Justice		Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	16.11.2018	767.25
		(Extension of the FTSCs for two more years upto FY 2021-22)	05.02.2020	1687.95
M/o Tourism		Safe Tourism Destination for women in MP	19.12.2019	27.98
Ministry of Road Transport & Highways		Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	19.07.2016	138.49
		Women's safety in public transport, UPSRTC, Govt. of U.P.	21.07.2017	83.50
		Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	04.10.2017	56.06
		Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform	20.02.2019	465.02
Ministry of		One Stop Centre (OSC)	April,2015	867.74

Women and Child Development		Universalisation of Women Helpline (WHL)	April, 2015	155.94
		Mahila Police Volunteers (MPV)	20.12.2016	27.76
		Chirali Proposal, Women Empowerment Directorate	20.12.2016	10.20
		Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	21.07.2017	1.74
		Safety and Security of Women, Govt. of Uttarakhand	21.07.2017	0.72
		Nirbhaya Shelter Home, Govt. of Nagaland	21.07.2017	2.84
		NICSI for Developing Nirbhaya Dashboard	March,2017	0.24
		Proposal of Department of Information, MSME & Export Promotion, Govt. of UP: Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	26.03.2021	8.25
		Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	28.04.2021	74.10
M/o External Affairs		Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	28.04.2021	40.79
		Grand Total	**-**	**9176.65**

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